

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 418

IA/1667/ND/2023, IA/5779/ND/2022,
IA/4332/ND/2022, IA/3899/ND/2022,
IA/3623/ND/2023, IA/6094/ND/2023,
IA/1296/ND/2024 IN IB/275/ND/2020

IN THE MATTER OF:

Sai Tech Medicare Pvt Ltd	...	Applicant
Versus		
Alchemist Ltd	...	Respondent

Under Section 9 (IBC).

Order delivered on 01.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Jayantk Sood, Adv, Himanshu and Adv. Paryag in IA/6094/2023, Adv. Siddharth Mittal, Adv. Abhijeet Varshney in IA/3623/ND/2023
For the Respondent	: Mr. Aditya Kumar, Ms. Anjana Nigam, Advs. in IA/5779/ND/2022, Mr. Kamal Kant Jha, Mr. Avinash Singh, Advs. in IA/1667/ND/2023
For the RP	: Adv. Kanishk Khetan, Adv. Akash Srivastava

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **30.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER TECHNICAL